

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/205/2024 and IA (IBC)/479/2024 in CP (IB) No.72/9/HDB/2019
NAME OF THE COMPANY	Alekhya Drugs Pvt Ltd
NAME OF THE PETITIONER(S)	Trident Chemphar Ltd
NAME OF THE RESPONDENT(S)	Alekhya Drugs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/205/2024

Present: Ld. Counsel Mr. Peri Ramakrishna for the Applicant.

Ld. Counsel Mr. Pannagasai for the Respondent.

Pleadings stand completed. At the request of the Counsel for the Respondent, **matter is adjourned to 19.09.2024.**

IA (IBC)/479/2024

Present: Ld. Counsel Mr. Peri Ramakrishna for the Applicant.

Ld. Counsel Mr. K.V. Raman for the Respondent.

Ld. Counsel for the Respondent prayed time for filing counter. Prayer is allowed. **Matter is adjourned to 19.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)